

[Shri Annasahib Shinde]

the Gazette of India dated the 14th July, 1970.

(viii) The Roller Mills Wheat Products (Ex-Mill) Price Control (Third Amendment) Order, 1969, (Hindi version) published in Notification No. G.S.R. 2553 in Gazette of India dated the 20th June, 1970. [Placed in Library. See No. LT-3855/70].

(2) A copy of Notification No. G. S. R. 987 (Hindi and English versions) published in Gazette of India dated the 4th July, 1970 making certain amendment to Notification No. G. S. R. 1842 dated the 24th December, 1964, under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [Placed in Library See No. LT—3856/70].

(3) A copy of Notification No. G. S. R. 852 published in Gazette of India dated the 30th May, 1970 containing corrigendum to Notification No. G. S. R. 553 dated the 4th April, 1970, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT—3857/70.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi for the year 1966-67. [Placed in Library. See No. LT—3858/70.]

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT—3859/70.]

INDIAN TELEGRAPH (EIGHTH AMENDMENT) RULES AND REPORT ETC. OF HINDUSTAN TELEPRINTERS LTD MADRAS

SHRI SHER SINGH : I beg to lay on the Table :

(1) A copy of Indian Telegraphs (Eighth Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 799 in Gazette of India dated the 14th May, 1970, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT—3860/70.]

(ii) A copy of the Annual Report (Hindi and English versions) of the Hindustan Teleprinters Limited, Madras, for the year 1968-69 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—3861/70.]

12.51 hrs.

COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES

SIXTH REPORT

SHRI D. BASUMATARI (Kokrajhar) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding action taken by Government on the recommendations contained in their First report on the Department of Social Welfare-Reorganisation of the offices of the Commissioner for Scheduled Castes and Scheduled Tribes and Director General, Backward Classes Welfare.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, जो कुछ अभी हुआ है क्या वह सब कार्रवाई में जाएगा ?

अध्यक्ष महोदय : नहीं वह कार्रवाई में नहीं जाएगा ।

श्री अटल बिहारी वाजपेयी : अगर वह कार्रवाई में नहीं जायेगा तो अक्सबारों में भी नहीं जायेगा ?